

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 1317/2017

M/S. GANGOTRI SAHKARI AVAS SAMITI LTD.

Appellant(s)

VERSUS

M/S. PUSHPA SAHKARI AVAS SAMITI LTD.

Respondent(s)

Date : 27-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Sudeep Kumar, Adv.
Mr. Vinay Garg, AOR

For Respondent(s)

Mr. Sanjay Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Respondent nos. 2 to 14 have been deleted from the array
of parties vide order dt.15.11.2016.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
27.03.2018

hj